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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/81/2016
NAME OF THE PETITIONER(S) : R. PREETHA
NAME OF THE RESPONDENT(S) : M/S STYLUS POLYSTORES PRIVATE LIMITED &
3 OTHERS
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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(1)	T.V.P. Saivihari Mr Anantham	Counsel for Petitioner	T.V.P. Saivihari
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ORDER

Shri T V P Sai Vihari, proxy counsel representing counsel for petitioner on record present and sought time for submitting final arguments. Time extended at request. Put up on **16.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)